

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO.1949/99

NEW DELHI THIS THE 5th DAY OF OCTOBER, 1999

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

In the matter of:

Sh. Ashok Kumar Sharma  
S/o Late S.L.Sharma  
R/o 11/3, New APS Colony,  
Delhi Cantonment  
Delhi-110010.

..... Applicant

(By Advocate: Sh. V.S.Shekhar)

Vs.

1. Union of India through  
Additional Secretary  
Department of Education  
Ministry of Human Resources Education  
also holding the additional post of  
Vice Chairman,  
Kendriya Vidyalaya Sangathan,  
Shastri Bhawan,  
New Delhi-110001.
2. Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi-110016.
3. Deputy Commissioner (Admn.)  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi-110016.
4. The Principal  
Kendriya Vidyalaya  
I.N.A.Colony,  
New Delhi-110023. .... Respondents  
(Sh. A.C.Thomas, Assistant, departmental representative)

O R A L (ORDER)

By Hon'ble Mrs. Lakshmi Swaminathan, M(J)

Learned counsel for applicant submits that reliefs prayed for in the OA have since been granted to the applicant. He seeks permission to withdraw the OA.

2. In view of the above facts, permission to withdraw the OA is granted. OA is, therefore, disposed of as withdrawn.

*Lakshmi Swaminathan*

(MRS. LAKSHMI SWAMINATHAN)  
Member (J)

'sd'